

9. Ministry of Road Transport and Highways has recently published a draft notification for electric vehicles to have green number plate which would be aimed to provide incentives to electric vehicle users such as waiver of toll, parking fees, permits, traffic rationing etc.

**(d) Demand Aggregation Efforts**

10. Energy Efficiency Services Limited (EESL), a Joint Venture of PSUs under Ministry of Power, has informed that they have completed procurement process of 10,000 Electric Cars and has issued Letter of Awards (LoAs) to M/s Tata Motors (5050 nos.) and M/s Mahindra and Mahindra Ltd. (4950 nos.). It has further been informed that these cars will be provided to Government entities on lease/outright purchase basis.

**Guidelines for encouraging uses of electric vehicles**

2583. SHRI RANJIB BISWAL: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether NITI Aayog has asked some Ministries to frame guidelines to encourage use of electric vehicles;
- (b) if so, the details thereof;
- (c) the name of the Ministries which have framed the guidelines and submitted the same to the NITI Aayog along with the details thereof; and
- (d) the action, so far, taken/proposed to be taken by Aayog in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) No, Sir.

(b) to (d) Does not arise in view of (a) above. However, NITI Aayog has informed that they have formed six inter-ministerial committees on 6th February, 2018 to decide on the matters and issues related with “Strategies to scale up the Transformative Mobility”. In addition to these six committees, NITI Aayog has also been co-ordinating efforts on finalization of Charging Standards for Electric Vehicles.

**Land under PSUs in Kerala**

2584. SHRI K. SOMAPRASAD: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the total area of land under the possession of Public Sector Units (PSUs) in Kerala;

(b) the total market value of the land under their possession; and

(c) the details of area of land of PSUs sold out, so far, and the amount collected by selling the land during 2014-15 to 2016-17?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) to (c) As per information available in Public Enterprises Survey 2016-17 which was laid in the Parliament on 13.03.2018, there were 10 Central Public Sector Enterprises (CPSEs) with their Registered Offices located in the State of Kerala as on 31.03.2017. Out of the 10 CPSEs, 6 are having their own land during the period 2014-15 to 2016-17. The details are given in Statement (*See below*). The remaining 4 CPSEs have taken land on lease or rental basis namely (1) BPCL – KIAL Fuel Farm Pvt. Ltd, (2) HLL Medipark Ltd., (3) HLL Biotech Ltd. and (4) HLL Infratech Services Ltd. during the same period.

**Statement**

*Details of total area of land, market value of land, land sold out and amount collected by selling of land of Central Public Sector Enterprises located in the State of Kerala*

Sl. No.	Name of CPSEs	Land detail during the year 2014-15 to 2016-17			
		Total area of own land in possession (in Acre)	Total market value of land (₹ in crore)	Land sold out (in Acre)	Amount collected by selling of land (₹ in crore)
1.	Fertilizers and Chemicals Travancore Ltd.	1820.00	8923.00	Nil	Nil
2.	Cochin Shipyard Ltd.	187.37	2661.00	Nil	Nil
3.	BHEL Electrical Machines Ltd. (Subsidiary of BHEL)	10.86	0.31	Nil	Nil
4.	Petronet CCK Ltd. (Subsidiary of BPCL)	3.49	0.67	Nil	Nil
5.	Hindustan Newsprint Ltd. (Subsidiary of Hindustan Paper Corpn. Ltd.)	726.81	481.47	Nil	Nil
6.	HLL Lifecare Ltd.	19.84	86.84	Nil	Nil